

BILL NO. 4 OF 1998

THE MINISTERS OF THE GOVERNMENT OF THE NATIONAL
CAPITAL TERRITORY OF DELHI (SALARIES AND
ALLOWANCES) (AMENDMENT) BILL, 1998



A

BILL

further to amend "The Ministers of the Government of the
National Capital Territory of Delhi (Salaries and Allowances)
Act, 1994 (Delhi Act 8 of 1995)

BE it enacted by the Legislative Assembly of the National
Capital Territory of Delhi in the Forty-ninth year of the
Republic of India as follows:-

1. Short Title and Commencement - (1) This Act may be
called the Ministers of the Government of the
National Capital Territory of Delhi (Salaries and
Allowances) (Amendment) Act, 1998.

(2) It shall come into force on such date as the

Certified true copy,

[Signature]

22/9/98

R. T. L. D. SOUZA
Under Secretary (L.A.)
Law, Justice & Legislative Affairs
Govt. of N.C.T. of Delhi, Delhi.

(2)

Lieutenant Governor may, by notification in the official Gazette, appoint.

2. Amendment of section 6 - In the Ministers of the Government of the National Capital Territory of Delhi (Salaries and Allowances) Act, 1994 (Delhi Act 8 of 1995) in section 6, in sub-section (1), for clause (c), the following shall be substituted, namely :-

"(c) the petrol for the car upto a maximum of seven hundred litres per mensem at Government cost."



This Bill has been passed by the Legislative Assembly of the National Capital Territory of Delhi on the 30th day of March, 1998.


DELHI

(CHARTI LAL GOEL)
Speaker, Legislative Assembly of the
National Capital Territory of Delhi.


Dated 31st MARCH, 1998.

I reserve the Bill for the consideration of the President.

C.T.C.


22/9/98

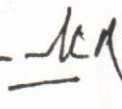
R. T. L. D. SOUZA
Under Secretary (L.A.)
Justice & Legislative Affairs
of N.C.T. of Delhi, Delhi.


23.4.98

(Vijai Kapoor)
Lieutenant Governor of
National Capital Territory of Delhi

THE MINISTERS OF THE GOVERNMENT OF THE NATIONAL
CAPITAL TERRITORY OF DELHI (SALARIES AND
ALLOWANCES) (AMENDMENT) BILL, 1998


I assent to this Bill

Narayan 

K.R. Narayanan
PRESIDENT OF INDIA

Dated.....12-6-98.

Certified true copy

 22/9/98.

R. T. L. D. SOUZA
Under Secretary (L.A.)
Law, Justice & Legislative Affairs
Govt. of N.C.T. of Delhi, Delhi.

R. T. L. D. SOUZA
Under Secretary (L.A.)
Law, Justice & Legislative Affairs
Govt. of N.C.T. of Delhi, Delhi.